

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal 190 of 2010 &
I.A. No. 259 of 2010

Dated :10th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Paschim Gujarat Vij Company Limited ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran &
Ms. Ranjitha Ramachandran
Counsel for the Respondent(s): Mr. C.K. Rai & Mr. Wajesh Shafiq for R.2

ORDER

Rejoinder submissions have been filed today.

Post the matter for further hearing on **13.05.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS